

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO. 2049
TO BE ANSWERED ON 29.11.2019

INTEGRATED CHILD DEVELOPMENT SCHEME

2049. SHRI N. K. PREMACHANDRAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to expand the Integrated Child Development Scheme (ICDS) through Anganwadi, if so, the number of Anganwadis, State-wise;
- (b) whether the Government evaluates the progress of ICDS, if so, the details thereof;
- (c) whether it has come to the notice of the Government that there are malpractices in the implementation of ICDS, if so, the action taken thereon;
- (d) whether the Government has initiated action for timely disbursement of amount sanctioned for the implementation of programmes under ICDS, if so, the details thereof;
- (e) whether the Government proposes to establish an effective system for monitoring and evaluation of programmes under ICDS, if so, the details thereof, State-wise including Uttar Pradesh;
- (f) whether the Government considered the request of Anganwadi workers and helpers for increasing their wages, if so, the action taken thereon; and
- (g) whether the Government proposes to start more Anganwadis and if so, the details thereof, State-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) Under the Anganwadi Services {under Umbrella Integrated Child Development Services (ICDS) Schemes}, 14 lakh Anganwadi Centres (AWCs) have been sanctioned out of which 13.77 lakh are operational. State/UT-wise details of these AWCs are given at **Annexure-I**. There is no proposal to expand the scheme, presently.
- (b) As decided by the Government, NITI Aayog is to conduct the third party evaluation of ICDS Scheme.
- (c) Ministry has received 141 complaints/grievances during this year i.e. January, 2019 to November, 2019 in respect of malpractices in the implementation of Anganwadi Services. The implementation, administration, management & monitoring of the Anganwadi Services are done by the concerned State Government/UT Administration. Therefore, complaints/grievances are forwarded to concerned States/UTs for taking further appropriate action.

- (d) The Government of India allocates the funds to the States/UTs annually on the basis of Annual Programme Implementation Plans (APIPs) submitted by the States/UTs. These APIPs are considered and recommended by the Empowered Programme Committee and funds are released quarterly on the basis of SoEs (Statement of Expenditures) and UCs (Utilization Certificates). Funds in the form of grants-in-aid are released to States/UTs through PFMS. Further disbursement of funds are to be done by the respective State Governments/UT Administrations.
- (e) To strengthen the performance of Anganwadi Services Scheme, Government has introduced 5-tier monitoring & review mechanism at different levels (National/State/District/Block and Anganwadi Level) for which guidelines have been issued on 31.03.2011.
- Further, POSHAN Abhiyaan empowers the frontline functionaries i.e. Anganwadi Workers and Lady Supervisors by providing them with smart phones. ICDS-Common Application Software (ICDS-CAS) have been developed under POSHAN Abhiyaan which enables data capture, ensures assigned service delivery and prompts for interventions wherever required. It enables collection of information on ICDS service delivery interventions and its impact on nutrition outcomes in beneficiaries.
- This data/information is then available on web-based ICDS-CAS dashboard on a near real time basis, for monitoring, at the Block, District, State and National level for action and decision making at their end. The dashboard displays data and provides reports on various programme areas to the administrative officers to interpret and use the information for improving service delivery. As on 25.11.2019, a total number of 5,43,863 Anganwadi Workers are using the ICDS-CAS Application across 36 States/UTs as per details in **Annexure-II**.
- (f) The Government has, recently, enhanced honorarium of AWWs from ₹ 3,000/- to ₹ 4,500/- per month; AWWs at mini-AWCs from ₹ 2,250/- to ₹ 3,500/- per month; AWHs from ₹ 1,500/- to ₹ 2,250/- per month. The Government has also introduced performance linked incentive of ₹ 250/- per month to AWHs effective from 1st October, 2018.
- AWWs are paid performance linked incentive of ₹ 500/- per month for using ICDS-CAS (Common Application Software) under POSHAN Abhiyaan. Most of the States/UTs are also giving monetary incentives to these workers out of their own resources.
- (g) There is no proposal to establish more than the approved number of Anganwadi Centres in the country, at present.

Annexure-I**Statement referred to in part (a) of Lok Sabha Un-Starred Q. No. 2049 to be answered on 29.11.2019**

S. No	States/UTs	No. of Anganwadi Centres (AWCs)	
		Sanctioned AWCs	Operational AWCs
1	Andhra Pradesh	55607	55607
2	Telangana	35700	35634
3	Arunachal Pradesh	6225	6225
4	Assam	62153	62153
5	Bihar	115009	104090
6	Chhattisgarh	52474	51301
7	Goa	1262	1262
8	Gujarat	53029	53029
9	Haryana	25962	25962
10	Himachal Pradesh	18925	18925
11	Jammu & Kashmir	31938	29599
12	Jharkhand	38432	38432
13	Karnataka	65911	65911
14	Kerala	33318	33244
15	Madhya Pradesh	97135	97135
16	Maharashtra	110486	110219
17	Manipur	11510	11510
18	Meghalaya	5896	5896
19	Mizoram	2244	2244
20	Nagaland	3980	3980
21	Odisha	74154	72587
22	Punjab	27314	27289
23	Rajasthan	62010	61974
24	Sikkim	1308	1308
25	Tamil Nadu	54439	54439
26	Tripura	10145	9911
27	Uttar Pradesh	190145	187997
28	Uttrakhand	20067	20067
29	West Bengal	119481	116227
30	A & N Islands	720	720
31	Chandigarh**	450	450
32	Delhi*	10897	10897
33	Dadra & N Haveli	302	302
34	Daman & Diu	107	107
35	Lakshadweep	107	107
36	Puducherry	855	855
	All India	1399697 [1400000 earlier sanctioned by GOI]	1377595

Based on State/UTs level consolidated report.

*253 AWCs surrendered by NCT of Delhi accepted in MWCD vide order no11-33/2015-CD-I Dated 16 November 2018.

** 50 AWCs surrendered by Chandigarh Administration accepted in MWCD vide order no.11-33/2015-CD dated 21 Dec., 2018

Statement referred to in Part (e) of Lok Sabha Un-starred Question No. 2049 to be answered on 29.11.2019

S. No.	Name of State/UT	Number of Anganwadi covered through ICDS-CAS Application (as on 17.11.2019)
1.	A & N Islands	714
2.	Andhra Pradesh	55586
3.	Arunachal Pradesh	0
4.	Assam	8635
5.	Bihar	56648
6.	Chandigarh	450
7.	Chhattisgarh	10473
8.	Dadra and Nagar Haveli	303
9.	Daman and Diu	102
10.	Delhi	9386
11.	Goa	968
12.	Gujarat	52932
13.	Haryana	0
14.	Himachal Pradesh	18864
15.	Jammu and Kashmir	0
16.	Jharkhand	11127
17.	Karnataka	0
18.	Kerala	10156
19.	Lakshadweep	1
20.	Madhya Pradesh	27811
21.	Maharashtra	109621
22.	Manipur	0
23.	Meghalaya	5813
24.	Mizoram	2244
25.	Nagaland	3674
26.	Odisha	0
27.	Puducherry	848
28.	Punjab	0
29.	Rajasthan	20758
30.	Sikkim	821
31.	Tamil Nadu	54401
32.	Telangana	11157
33.	Tripura	0
34.	Uttar Pradesh	51797
35.	Uttarakhand	18573
36.	West Bengal	0
	Total	5,43,863